

ITEM NO.108

COURT NO.10

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1902/2013

SURESH CHANDRA TIWARI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTARAKHAND

Respondent(s)

Date : 03-10-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) Ms. Nidhi, AOR  
Mr. Syed Saifullah, Adv.

For Respondent(s) Ms. Anubha Dhulia, Adv.  
Ms. Suveni Bhagat, AOR

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Arguments concluded.
- 2 Judgment reserved.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR